GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA UNSTARRED QUESTION NO. 120 TO BE ANSWERED ON 04.12.2023

REVAMPED BONDED LABOUR REHABILITATION SCHEME IN HARYANA

120. SHRIMATI SUNITA DUGGAL:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)the details of funds released under the revamped Bonded Labour Rehabilitation Scheme, if so, the details thereof, State/UT-wise including the State of Haryana;
- (b)the number of beneficiaries under the scheme including Haryana and the amount transferred under Direct Benefit Transfer (DBT); and
- (c)the details and the number of proposals received from State Governments for immediate cash assistance and rehabilitation assistance under the scheme, State-wise including Haryana?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI RAMESWAR TELI)

(a) to (c): The Ministry of Labour & Employment has been implementing a Central Sector Scheme viz. Rehabilitation of Bonded Labourer for identification and rehabilitation of bonded labourers. This scheme is a demand driven scheme where the rehabilitation assistance amount is provided by the respective State/Union Territories to the rescued bonded labourers which are reimbursed by Central Government on receipt of proposal from them.

Under the Scheme, rehabilitation assistance to the tune of Rs. 1.00 lakh, Rs. 2.00 lakh and Rs. 3.00 lakh are provided to each rescued bonded labourers by the concerned State/UT Government through Direct Benefit Transferred (DBT) based on their category and level of exploitation. The details of number of bonded labourers rehabilitated and details of rehabilitation amount released during 2020-21 to 2023-24, State-wise, (upto 31.10.2023) is annexed.

During the last 3 years, no proposal for reimbursement of immediate cash assistance or rehabilitation assistance has been received from the State Government of Haryana.

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ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 120 FOR 04.12.2023 BY SHRIMATI SUNITA DUGGAL REGARDING REVAMPED BONDED LABOUR REHABILITATION SCHEME IN HARYANA.

Year	State/UT	Assistance (Rs. in lakh)	No. of Bonded Labourer Rehabilitated*
	Bihar	43.65	220
2020-21	West Bengal	11.20	16
	Rajasthan	09.80	49
	Assam	02.00	1
	Madhya Pradesh	06.20	34
	Chhattisgarh	50.00	250
	Tamil Nadu	203.13	1016
	Bihar	58	360
2021-22	Rajasthan	10.00	50
2022-23	Rajasthan	14.00	70
	Uttar Pradesh	390.20	287
	Tamil Nadu	59.40	297
2023-24	Chhattisgarh	15.20	76
(upto 31.10.2023)	Tamil Nadu	0.20	1
	Rajasthan	11.20	56
